

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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APPLICATION NUMBER :  
PETITION NUMBER : IBA/442/2020  
NAME OF THE APPLICANT : Mayura's Industrial Services  
NAME OF THE RESPONDENT : Shivsu Canadian Clear Waters Ltd  
UNDER SECTION : 9 OF IBC, 2016  
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**ORDER**

Due to paucity of time, this matter is adjourned to **27.01.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS